

1

MCRC-21429-2025

## IN THE HIGH COURT OF MADHYA PRADESH AT INDORE

**BEFORE** 

HON'BLE SHRI JUSTICE SANJEEV S KALGAONKAR ON THE 17<sup>th</sup> OF MAY, 2025

MISC. CRIMINAL CASE No. 21429 of 2025

NARENDRA SHAKTAWAT, Versus

THE STATE OF MADHYA PRADESH

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Appearance:

Shri Mitesh Patidar - Advocate for the applicant.

Shri Madhusudan Yadav - Govt. Advocate for the respondent/State.

## **ORDER**

After arguing for sometime, learned counsel for the applicant requests for withdrawal of the present first bail application u/S 483 of BNSS, 2023.

Request accepted.

Bail application stands dismissed as withdrawn, accordingly.

(SANJEEV S KALGAONKAR) JUDGE